

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.253/241/HDB/2017
NAME OF THE COMPANY	Cobalt Power Pvt Ltd
NAME OF THE PETITIONER(S)	Navayuga Engineering Ltd
NAME OF THE RESPONDENT(S)	Cobalt Power Pvt Ltd & (08) Others
UNDER SECTION	241 of Companies Act, 2013

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vimal VASIREDDY	ADVOCATE	VASIREDDY VIMAL@GMAIL.COM 9550281018	Vimal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Vimal Vasireddy, learned counsel for the Petitioner, he submits that case may be listed on 3.12.2017 as senior counsel has been engaged this case. Post the case on 20.12.2017.



Member (Technical)



Member (Judicial)